

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P.No. 209(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: M/s CBS Estates Pvt. Ltd. Vs. Registrar of Companies

SECTION OF THE COMPANIES ACT: 252(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Chandra Bhushan Mishra, Advocate


For the Respondent (s) : None

ORDER

No report has been received from the office of the ROC

Issue fresh notice to the ROC for 26th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(CAA) 214 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.10.2017

NAME OF THE COMPANY: M/s Anookool Facilities Pvt. Ltd. Vs. M/s
Harcomp

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Rajeev K. Goel, Advocate		
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	For the Respondent (s)	: Mr. Prabhansu Gupta, Proxy Counsel for OL Mr. C. Balooni, Company Prosecutor for RD (NR)		
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ORDER

Compliance affidavit has been filed annexing along with the copy of the publication in the English edition of the Business Standard.

There is no corroboration of the notice effected on the Income Tax authorities. Ld. Counsel prays for some time to file the same.

To come up on 26th October, 2017.


- Sd -

(S. K. Mohapatra)
Member (T)


Sd -

(Ina Malhotra)
Member (J)

(Lekhraj Singh)

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 135(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.10.2017**

NAME OF THE COMPANY: Bani Arora Vs. M/s. Prem Dynit Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Akash Verma and Mr. Roshan Santhalia, Advocates		
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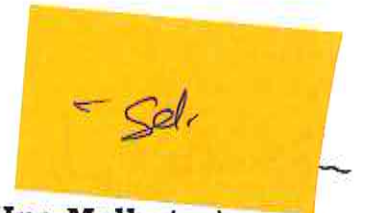
	For the Respondent (s):	None		
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ORDER

Reply in this case has been filed. Be listed for final arguments on 30th January, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)